

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB) 607 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
19.12.2017**

NAME OF THE COMPANY: Sh. Atul Gupta Vs. Topline Build-Tech Pvt. Ltd.
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner:	Mr. Vinod Kumar Chaurasia, Advocate Ashok Kriplani, IRP
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For the Respondent:	None
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ORDER

Notice to the Respondent vide all modes including through the Bench
Officer also. Affidavit of service be filed.

To come up on 12th January, 2018. <



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)